

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:6368
ANSWERED ON:05.05.2010
COLLEGES AFFILIATED TO PRIVATE UNIVERSITIES
Swamygowda Shri N Cheluvaraya Swamy

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether some colleges affiliated to private universities are functioning in other States instead of the State concerned;
- (b) if so, the details thereof, State-wise; and
- (c) the action taken or being taken by the Government against these universities and colleges?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMT. D. PURANDESWARI)

(a) to (c): Universities are established under an Act of Parliament or an Act of any State Legislature or declared by the Central Government as an institution deemed to be University under section 3 of the University Grants Commission Act, 1956. Several States have enacted legislation for the establishment of universities which are funded by private sources.

As per UGC (Establishment of and Maintenance of Standards in Private Universities) Regulations, 2003 Private Universities shall be unitary universities having adequate facilities for teaching, research, examination and extension services. Unitary Universities cannot affiliate colleges. The Commission does not have any such information of private universities affiliating colleges.